Annexure - 2													
Name of the Corporate Debtor: Jupiter Leys Pvt Ltd						**Date of commencement of CIRP: 22/12/2023**					**List of creditors as on: 11/01/2024**		
List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors)													
(Amount in ₹)													
Sl. No	**Name of creditor**	**Details of claim received**		**Details of claim admitted**					**Amount of contingent claim**	**Amount of any mutual dues, that may be set-off**	**Amount of claim not admitted**	**Amount of claim under verification**	**Remarks, if any**
		Date of receipt	**Amount claimed**	**Amount of claim admitted**	**Nature of claim**	**Amount covered by Security Interest**	**Whether related party?**	**% of voting share in CoC**					
1	Central Bank of India Asset Recovery Branch 3rd Floor, 346, Standard Building, D.N. Road, Fort, Mumbai – 400 001.	01-01-2024	72,03,68,700.30	72,03,68,700.30	Term Loan, Cash Credit, EPC and BG	Nil	No	59.36	Nil	Nil	Nil	Nil	The exclusive Security Interest held by Central Bank of India was sold under SARFAESI prior to the initiation of CIRP. Case is pending against this sale before DRT.
	Total		**72,03,68,700.30**	**72,03,68,700.30**									